

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.138  
CP/06(AHM)2022

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Bhavik Bhimjibhai Bhalodia & Anr  
V/s  
Corus Vitrified Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..15/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv.  
For the Respondent : Ms. Prutha Bhavsar for Ms. Natasha Shah, Adv. for R-2  
& R-3

**ORDER**

Reply of respondents other than RoC has been received.

Last chance is given to RoC to file reply within seven days, failing which the stage of filing reply will be closed.

List for hearing on 11.07.2023.

Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**